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The High Court of Kerala

Kochi - 682 031  
Dated-18.8.2017

Proceedings

High Court establishment- filling up of vacancies in the categories of Section Officer (H.G)/ Court Officer (H.G) and Section Officer/Court Officer, High Court on temporary basis-orders issued.

- Read: 1. Writ Appeal No. 2166/2016 before this Honourable Court filed by Sri.B.Pradeep, Assistant Section Officer, High Court.  
2. Appeal under Rule 27(c) of the Kerala High Court Service Rules, 2007 preferred by Sri.Ramesh K.R., Assistant Section Officer, High Court.  
3. Rule 21 of the Kerala High Court Service Rules,2007.  
4. High Court proceedings No.A5-807/2016 dated 1.8.2017.  
5. High Court proceedings No.A5-8458/2017 dated 29.7.2017.

Order No.A5-61894/2015

Smt. Rajani K.S., Section Officer/ Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Section Officer (H.G.)/ Court Officer (H.G.), High Court in the scale of pay of Rs.40500-85000 on temporary basis w.e.f. 1.8.2017 F.N. vice Smt.J.V.Smitha, Section Officer (H.G)/ Court Officer (H.G) appointed by transfer as Filing Scrutiny Officer on temporary basis as per the High Court proceedings read (4) above. As there is no change of duty involved, Smt. Rajani K.S. need not take charge in the newly promoted post / hand over charge of the post.

Sri.Gopakumar K.S., Section Officer/Court Officer now working as Chief Accountant, High Court in the scale of pay of Rs.39500-83000 is promoted as Section Officer (H.G.)/ Court Officer (H.G.), High Court in the scale of pay of Rs.40500-85000 on temporary basis w.e.f. 1.8.2017 F.N. vice Sri. V.S. Ajith Kumar, Section Officer (H.G)/ Court Officer (H.G) appointed by transfer as Filing Scrutiny Officer on temporary basis as per the High Court proceedings read (4) above. Sri.Gopakumar K.S. will handover the charge of Chief Accountant, High Court to Sri.Dileepkumar B., Section Officer/Court officer and will take charge as Section Officer(H.G)/Court Officer(H.G) from Smt.Rajani K.S., Section Officer(H.G)/Court Officer(H.G) forthwith. He shall be eligible for the monetary benefits associated with the promotion only w.e.f. the date of taking charge.

Smt. Radha K.V., Section Officer/ Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Section Officer (H.G.)/ Court Officer (H.G.), High Court in the scale of pay of Rs.40500-85000 on temporary basis w.e.f. 1.8.2017 F.N. vice Sri.G.Padmakumar, Section Officer (H.G)/ Court Officer (H.G) appointed by transfer as Filing Scrutiny Officer on temporary basis as per the High Court proceedings read (4) above. As there is no change of duty involved, Smt. Radha K.V. need not take charge in the newly promoted post / hand over charge of the post.

Smt. Lisney Alexander, Section Officer/ Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Section Officer (H.G.)/ Court Officer (H.G.), High Court in the scale of pay of Rs.40500-85000 on temporary basis w.e.f. 1.8.2017 F.N. vice Sri. V.J. Ranjit,

p.t.o

Section Officer (H.G)/ Court Officer (H.G) appointed by transfer as Filing Scrutiny Officer on temporary basis as per the High Court proceedings read (4) above. As there is no change of duty involved, Smt. Lisney Alexander need not take charge in the newly promoted post / hand over charge of the post.

In the matter of promotion to the category of Section Officer/Court Officer, the Honourable the Chief Justice has ordered that in view of clause (vi) of the Criteria prescribed for promotion to selection categories, Sri.B.Pradeep, Assistant Section Officer be excluded from promotion to the category of Section Officer/ Court Officer until further orders and that the vacancies of Section Officer/ Court Officer be filled up on temporary basis subject to the decision of the Appellate Authority in the appeal read (2) above.

Accordingly, the vacancies in the category of Section Officer/Court Officer, High Court are filled up on temporary basis as follows:

Sri.Ramadas N.N., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, vice Smt.Sushamakumari M., Section Officer/Court Officer, retired from service on superannuation w.e.f. 31.7.2017 F.N. as per the High Court proceedings read (5) above. Sri.Ramadas N.N, will take charge as Section Officer/ Court Officer from Smt.Manju S., Section Officer / Court Officer, High Court, forthwith.

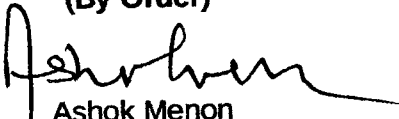
Smt.Aswathi Radhakrishnan, Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, vice Smt.Rajani K.S., Section Officer/Court Officer promoted as Section Officer (H.G)/ Court Officer (H.G) on temporary basis as above. Smt.Aswathi Radhakrishnan will take charge as Section Officer/ Court Officer from Sri.Suresh C., Section Officer(H.G)/ Court Officer(H.G), High Court, forthwith.

Sri.Antony Job T.F., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is, promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, vice Smt.Radha K.V., Section Officer/Court Officer promoted as Section Officer (H.G)/ Court Officer (H.G) on temporary basis as above. Sri.Antony Job T.F. will take charge as Section Officer/ Court Officer from Sri.John T.Sam, Section Officer(H.G)/ Court Officer(H.G), High Court, forthwith.

Smt.Nisha Joseph, Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, vice Smt.Lisney Alexander, Section Officer/Court Officer promoted as Section Officer (H.G)/ Court Officer (H.G) as

above. Smt.Nisha Joseph will take charge as Section Officer/ Court Officer from Sri.Valsaraj P.C.,  
Section Officer(H.G) / Court Officer (H.G), High Court, forthwith.

(By Order)



Ashok Menon  
Registrar General

To

The officers concerned.  
The Accountant General (A& E), Kerala, Thiruvananthapuram (9 copies)  
The Sub Treasury Officer, Ernakulam.  
The Joint Registrars, High Court  
The Deputy Registrars concerned, High Court  
The Assistant Registrars concerned, High Court.  
The Section Heads concerned.  
The Confidential Assistants to the Registrars, High Court  
The Finance Wing, High Court.  
The G(Accounts-I, II & III) Sections, High Court  
The I.T.Section, High Court (**For publishing in the High Court Website**)  
The A1,A2, A3, and A4 Seats, High Court  
The Administrative Records Section, High Court  
The File/Stock File.